Accidents in Coal Mines

@3467 SHRI SUNIL BASU RAY: Will the Minister of LABOUR be pleased to state:

- (a) whether the number of accidents is increasing in the coal mines;
- (b) if so, what is year-wise and companywise break-up of accidents since 1973;
- (c) what were the causes of these accidents;
- (d) what is the number of fatal and serioug accidents, place-wise, category-wise since 1975;
- (e) whether any remedial action has been taken in this regard; and
- (f) what is the status of the report on these actions, if any, taken *so* far

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA); (a) There has been a general decline in the number of accidents in coal mines since the year 1975.

- (b) Figures are given in Statement-I. [See Appendix CXLIII, Annexure No. 129].
- (c) These accidents have occurred due to various causes such as fall of roof and sides; transportation machinery; explosives; electricity, gas, fali of persons and objects, eruption of water etc.
- (d) Figrues are given in Statement II. [See Appendix CXLIU, Annexure No. 130].
- (e) and (f) The Department of Coal have indicated that- they have taken the following measures to promote safety in coal mines: —

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- (i) Workers' participation in safety matters through regular meetings of safety Committee, holding of tripartite safety meeting at the mine level, at area level, at corporate level.
- (ii) Implementation of recommendations of various Conference and Standing Committees, besides compliance with the provisions of the statute.
- (iii) Training and re-training of workmen.
- (iv) Special attention to support of roof and sides in underground mines, and introduction of safer technology of longwall mining and open cast mining.
- (v) Introduction of tele-monitoring system, tele-communication system, observance of mine safety weeks and organising special safety drives etc
- 2. Directorate General of Mines Safety, Dbanbad also takes appropriate action including issue of notices for improvement of a mine and work practices', prohibiting employment in or about a mine or part thereof, suspension of statutory certificates and launching of prosecution.

हवाई-सेवाओं की कमी के संबंध में हज धावियों से ग्रन्धावेटन

- (@.@3468 श्री मीर्जा इश्रीदवे भः क्या विवेश मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या हवाई-सेवाओं की कमी के संबंध में हज यादियों से कोई अभ्यावेदन प्राप्त हुआ है और यदि हां, तो उसका ब्यौरा क्या है, तथा इस संबंध में क्या निर्णय लिया गया है और यदि कोई निर्णय नहीं लिया गया है, तो इसके क्या कारण हैं;
- (ख) क्या सरकार हज यादियों की बढ़ती हुई संख्या को देखते हुए वर्तमान हवाई-सेवाओं के अतिरिक्त अहमदाबाद से जेद्दाह तथा दूसरे स्थानों के लिए
- @@पूर्वत : अतारांित प्रश्न 2795, 19 अभस्त, 1987 से स्थानन्तरित ।

हवाई सेवाएं खारंभ करने का विचार रखती है और बंदि हां, तो इन सेवाओं को कब तक ग्रारम्भ कर दिये जाने की संनावना है, ग्रीर यदि नहीं, तो इसके क्या कारण हैं; और

(ग) इस वर्ष, राज्य वॉर हज यानियों की कुल संख्या कितनी है और क्या पिछले वर्ष की तुलना में इस वर्ष ग्रौर भ्रधिक सुविधायें उपलब्ध करायी गयी हैं ?

विदेश मंत्रालय में राज्य मंत्री (श्री एड्बडॉ फेलेरियों) .(क) जी नहीं।

(ख) भारत में कुछ हवाई अड्डों ते, जिनमें ग्रहमदाबाद शामिल है, सीधे हज चार्टर विमान सेवा शुरू करने के प्रक्त पर उपयुक्त समय पर हज समिति, वंबई, उऊदी ग्ररब एयरलाइन्स , सऊदी ग्ररब ग्रीर एयर इंडिया के परामर्श से स्थान के प्रतिबंधों तकनीकी मामलों ग्रीर सऊदी घरव की सुविधा जैसे कई तथ्यों को घ्यान में रखते हुए विवार किया जाएगा ।

(ग) एक विवरण संलग्न है जिसमें अपेक्षित सुचना दी गई है।

विवरण

1987 के दौरान राज्य-वार हज यात्रियों की कुल संख्या और पिछल वर्ष प्रदान की गई स्विधाओं की तुलना में प्रदान की गई स्रतिरिक्त स्विधाएं

I. 1981 के दौरान राज्यवार हज यावियों की संख्या

1987 के

राज्य का नाम

					यादि	दोरान हज माह्यियों की संख्या	
	1				2		
1.	ग्रान्ध्र प्र	देश				940	
2.	धासाम/ब्रदणांचल प्रदेश						
	ग्रादि		(4)		16	628	
3.	बिहार.		-			933	
4.	गुजरात					1826	

1	2
5. दिल्ली	421
 जम्मू एवं काश्मार 	1890
७. कर्नाटक	1280
8. केरल	2820
9. मध्य प्रदेश	675
10. महाराष्ट्र	3821
11. उड़ासा	54
12. राजस्थान	975
13. तमिल नाडू	1279
14. उत्तर प्रदेश	5408
15. पश्चिम बंगाल	1179
 हरियाणा 	213
17. रा लद्वी प	7.1
18. ऋंडमान निकोबग्रर द्वीपसमूह	13
19. चंडीगढ़	6
20. हिमाचल प्रदेश	3
21. पांडिचेरी	25
22. पंजाब	73
23. विपुरा	25
24. मणिपुर	52
25. गोन्ना/दाव	14
ু কুল	24624
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Ⅱ. पिछले वर्ष प्रदान की गई सविधाओं का तुलना में अतिरिक्त सुविधाए :

1. उड़ीसा, मणिपुर, विपुरा, गोला भीर पांडिचेरी के हज आवेदकों और हज-यावियों की सहायता वारने के लिए इन राज्यों और संघ प्रदेशों के राज्य हुण समितियों को हुज याला के आवेदन-पत प्राप्त करने तथा उन पर कार्रवाई करने और हल यातियों के चयन का काम सौंपा गया

2. तमिलनाडू, पांडिचेरी ग्रीर ग्रंडमान एवं निकोबार इंपसमूह के हल यातियों के लिए मद्रास से जेंद्दा और जेंद्दा से मद्रास तथ सी वे हज चाटर विमान सेवाएं शुरू की गई।

3. जम्म, एवं नम्मीर के हण यावियो की सुविधा के लिए दिल्ल से जेहा और जेदा सं दिल्ली तक हज चार्टर विमानों से जोड़ने के लिए श्रीनगर ग्रीर दिल्लं के बीच इंडियन एयरलाइन्स के विशेष विभान चलाए गए।

- 4. विदेशों में रहते वाले रिफ्तेदारों से प्राप्त विदेशी मुदा के ड्राफ्टों के आधार पर जावे वाले हुन यावियों का कोटा 1500 से बड़ाकर 1600 किया गया ।
- 5. मक्षा स्थित भारतीय स्थाये श्रीवशालय को ज्यादा बड़े भवन में स्था-नांतरित िया गया तांकि भारतीय हुज श्रावियों की बेहतर चिकिस्सा सुविधामें प्रदान की जा सकीं ।

New Consumer Price Index

@3469. SHRI KALPNATH RAI: Will the Minister of LABOUR be pleased to state:

- (a) whether Government propose to start a new consumer price index with 1982 as the base year; and
- (b) if so, details of the same and when the new index will come into being?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR SHRI P. A. SANGMA) (a) yes, Sir.

(b) The new series of consumer price index numbers will be more bread-based covering 7 sectors of employment namely, factories, mines, plantations, motor transport, electricity generation and distribution, Ports and Docks, and Railways, as against 3 sectors in the existing series with I960 a.3 the base year. The new series will use indices of 70 Centres all over the country as against 50 centres in the current series. In the case of rationed commodlities, the new price index will take into account actual availability of supply at Fair Price Shops, rather than the admissible quantum. The number of markets covered has been increased from 142 to 226. The new series covers more items in the consumption basket as compared to the existing series.

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The new series will be introduced as soon as consultation with the users is over.

Firing by Pakistan Rangers

@@3470. SHRI SURESH KALMADI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Pakistani Rangers had fired heavily on Indian forces at a border security force barricade in Wagha Sector in the first week of July, 1987
- (b) if so, what are the details of the incident and casualties, if any
- (c) whether it is a fact that the Government have information that the Pak. Rangers were hand in-glace glove with the top smugglers of the Indian and Pakistani States of Punjab; and
- (d) if so, what are the details of the information?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): (a) and (b) It is a fact that a BSF Naka party Ex-BOP Dhariwal, Amrit-sar Sector was fired upon by ders wearing uniform of Pak. Rangers. The incident took place on the 6th July, 1987 at about 0315 hrs., when the BSF troops were advancing to search the area, after an encounter with 5 intruders from Pakistan which resulted in the death of 2 intruders while the remaining 3 to escape. managed A strong protest was lodged by the BSF with the Wing Commander of Pak. Rangerg regarding the above incident of firing by Pak. Rangers on BSF troops. Pak. Rangers had lodged a counter-protest denying their involvement in the incident and had blamed the BSF for firing on their troops. This was denied by BSF.

@@Prevliousry Unstarred Question 3094 transferred from the 20th August. 1987.